

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 102
Appeal No. 09/252/JPR/2023
Under Section 252 of
Companies Act, 2013**

In the matter of:

Department of Income Tax

...Appellant

Versus

Registrar of Companies (Sanjhi Infraproject Pvt. Ltd.)

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vartika Mehra, Adv.

For the Respondent : Pooja Singh, JTA

ORDER

Heard Ms. Vartika Mehra, Adv. appearing on behalf of Mr. Sandeep Pathak, Adv. for the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. Reply has been filed by the RoC. Service has been affected to R-2. Ms. Vartika Mehra, Adv. submits that proof of service of R-3 has been filed electronically. There is no representation on behalf of R-2 & 4 today. Notice sent by the Registry has been received by R-2, 3 & 4. List the matter on 06.06.2024.


Sd/-

(Ashish Verma)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

May 09, 2024